

(2)

Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders.

Tribunal's Orders

Fixed on 11-6-87.I.R.

Date:- 11.6.87

The applicant is present.
His Advocate is not present.
Mr. B. S. Rahi, Deputy Regional
Director of E.S.I.C. is
present for the Respondents.
The applicant prays that
the admission hearing and
the hearing of Interim
Relief may be adjourned
for sometime.

Adjourned to 18-6-87

B. S. Rahi
VC

P.F.O.